

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### Petition No. 118/2010

Sub: Determination of transmission tariff for transmission system associated with Faridabad Gas based combined cycle power project (Combined element) in Northern Region for the period from 1.4.2009 to 31.3.2014.

Date of hearing : 9.11.2010

Coram : Shri S.Jayaraman, Member  
Shri M.Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : RRVPNL, AVVNL, JVVNL, JdVVNL, HPSEB, PSEB, HPPC,  
J&K, UPPCL, DTL, HPSEB, Chandigarh Administration,  
UPCL, NCR, BSES Yamuna, BSES Rajdhani , NDPL,  
NDMC, Chandigarh Admn., UPCL and NCR.

Parties present : Shri Rakesh Prasad, PGCIL  
Shri Rajeev Gupta, PGCIL  
Shri T.P.S.Bawa, HPPC

This petition has been filed for approval of transmission tariff in respect of transmission system associated with Faridabad Gas based combined cycle power project (combined element) in Northern Region for the period from 1.4.2009 to 31.3.2014, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

2. The representative of the respondent, Haryana Power Purchase Centre has pointed out that the petitioner has not submitted the details of loan allocation. In response, the representative of the petitioner submitted that it will submit the details of loan allocation shortly.

3. The Commission directed the petitioner to file the details of loan allocation on affidavit latest by 19.11.2010, with an advance copy to the respondents.

4. Subject to above, order in the petition was reserved.

sd/-  
(T.Rout)  
Joint Chief (Law)